

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. TA 131 of 96
(CO 18212-W/85)

Present : Hon'ble Mr.D.Purkayastha, Judicial Member

Hon'ble Mr.B.P.Singh, Administrative Member

GULJAR KARMAKAR

VS

UNION OF INDIA & ORS.

For the applicant : None

For the respondents: Mr.P.Chatterjee, counsel

Heard on : 4.12.98

Order on : 4.12.98

O R D E R

D.Purkayastha, J.M.

None appears on behalf of the applicant. Mr.P.Chatterjee, 1d.counsel appears for the respondents. It appears from the record that the case was filed in 1985 in the Hon'ble High Court, Calcutta and that has been transferred to this Bench in 1996. But none appears on behalf of the applicant on last 6 consecutive dates and thereby the application is dismissed for default. No order as to costs.

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MEMBER (A)

in


MEMBER (J)